POST OFFER PUBLIC ANNOUNCEMENT

1. Name of the Target Company : **THE THAMARAPALLY RUBBER COMPANY LIMITED**
2. Name of **Acquirer,** including PACs: **A V George and Company Private Limited**, Registered Office: Ancheril Bank Bldgs., Baker Junction, Kottayam, Kerala – 686 001.

And PERSONS ACTING IN CONCERT namely

Mr. Varkey George, Ancheril, Gandhi Nagar, Kottayam P.O., Kerala – 686 008, **Mr. Alex George,** Pearl Hill, Karapuzha, Kottayam, Kerala – 686 003, **Mr. A V George,** Ancheril, Gandhi Nagar, Kottayam P.O., Kerala – 686 008, **Mr. G J Ancheril,** Ancheril, Union Club Road, Kottayam, Kerala – 686 001, **Mr. Alex George (Jr),** Pearl Hill, Karapuzha, Kottayam, Kerala – 686 003.

2. Name of Manager to the offer : **SOBHAGYA CAPITAL OPTIONS LIMITED**
3. Name of the Registrar to the offer, if any : **MR. THOMAS P. CHACKO (CUSTODIAN**)
4. Offer Details
   a. Date of opening of the offer : **MAY 13, 2005**
   b. Date of closure of the offer : **JUNE 01, 2005**
5. **Details of the acquisition**

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer Price	Rs.157.50		Rs.157.50	
2.	Share holding of acquirer (No. & %) before MOU/ P.A.	66,423 (70.86 %)		66,423 (70.86 %)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	10,167 (10.84 %)		10,167 (10.84 %)	
4.	Shares acquired in the open offer (No. & %)	17,160 (18.30 %)		1,399 (1.49 %)	
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 27,02,700.00		Rs. 2,20,342.50	
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	N.A.		N.A.	
7.	Post offer share holding of acquirer (No. & %) (2+3+4+6)	93,750 (100 %)		77,989 (83.19 %)	
8.	Pre & Post offer share holding of Public (No. & %)	Pre Offer 17,160 (18.30 %)	Pre Offer NIL	Pre Offer 17,160 (18.30 %)	Pre Offer 15,761 (16.81 %)

7. Status of the escrow account, whether released or not. **– NOT RELEASED**.
8. Payment of interest, if any, to the shareholders along with the details thereof. – The Price of The Thamarapally Rubber Company Limited was Rs. 157.50 (Rupees One Hundred and Fifty Seven and Fifty Paisa Only) per each fully paid up equity share of Rs. 10/- for cash **including Rs. 6.50 (Rupees Six and Fifty Paisa Only) as interest** for the delay at the rate of 10% p. a. which was paid.
9. Status of investor complaints received, if any. - NIL

NOTE

The Acquirer A V George and Company Private Limited (represented by its Directors) and the PACs are Mr. Varkey George, Mr. Alex George, Mr. A V George, Mr. G. J. Ancheril, Mr. Alex George (Jr.), have given an undertaking dated: 25-06-2005 to accept joint and several responsibility for the information contained in this Public Announcement.

This Public Announcement is issued on behalf of Acquirer and PACs as mentioned above

by the **Manager to the offer:**
Sobhagya Capital Options Limited.
7-1-32/4, P – 1, Leelanagar,
Begumpet, Hyderabad – 500 016
Phone Nos.: 040 – 55528262,
Fax No.: 040 – 23740419

25/06/2005
Hyderabad